

under :—

<i>Central Excise Revenue</i>	<i>Rs. in Crs.</i>
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(As per Deptt. records)	
1983-84	10136.07
1984-85	10916.56
1985-86 (Provisional)	12928.10

**Indians in Pak jails**

3916. SHRI SYED SHAHABUDDIN ;  
Will the Minister of EXTERNAL AFFAIRS  
be pleased to state :

(a) the number of Indian nationals in  
Pakistani prisons ;

(b) number of Pakistani nationals in  
Indian prisons ;

(c) whether these prisoners are under  
trial or have been sentenced in accordance  
with law ; and

(d) whether any effort has been made  
to exchange these prisoners ?

THE MINISTER OF EXTERNAL  
AFFAIRS (SHRI NARAYAN DATT  
TIWARI) : (a) It is estimated that there  
are about 800 Indian nationals in Pakistani  
prisons.

(b) According to the information so  
far received from various State Governments,  
there are 122 Pakistani nationals in Indian  
prisons.

(c) Out of the 122 Pakistani nationals  
in Indian prisons, 55 are convicted prisoners  
and 67 are under trials.

(d) Constant efforts are being made to  
repatriate all Indian prisoners from Pakistan.  
The Pakistan Government has been requested  
to release all Indian detainees particularly  
those who have completed their sentences.

**Value of rupee viz-a-viz foreign  
currencies**

3917 SHRI SYED SHAHABUDDIN :

Will the Minister of FINANCE be pleased  
to state :

(a) names of foreign currencies included  
in the basket for determination of the float-  
ing value of the rupee ; -

(b) the rate of exchange of the rupee  
against each such foreign currency on the 1st  
of every year from 1982 to 1986 ; and

(c) whether it is a fact that there has  
been a defacto de-valuation of the Indian  
rupee in the last few years?

THE MINISTER OF FINANCE (SHRI  
VISHWANATH PRATAP SINGH) : (a) to (c)  
The exchange rate of the rupee is fixed with  
reference to the value of a basket of curren-  
cies, mainly of countries which are India's  
major trading partners. The details in regard  
to currency composition of the basket are,  
however, not divulged, as such disclosure  
would not be in the public interest. The  
exchange rates between rupee and other cur-  
rencies move up-ward or downward depen-  
ding upon the fluctuations in the value of  
these currencies. In a regime of floating ex-  
change rates, frequent variations in exchange  
value of rupee is a normal phenomenon.

**Amount advanced by commercial banks  
to "Weaker Sections" under DRI  
scheme**

3918. SHRI RAMASHRAY PRASAD  
SINGH : Will the Minister of FINANCE  
be pleased to state :

(a) the total amount advanced during  
the last three years by commercial banks to  
"Weaker Sections" under the Differential  
Rate of Interest (DRI) scheme and number  
of beneficiaries ;

(b) whether proper data has been  
collected so as to evaluate assets created with  
DRI money ;

(c) if not, the reasons therefor ; and

(d) whether any method has been wor-  
ked out to evaluate the assets that might  
have been created through DRI money ?

THE MINISTER OF STATE IN THE